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1	D-BLAPL/33503/2026	CHINU @ RAJIB PATTNAIK	TRILOCHAN NANDA	BOLANGIR TOWN /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
2	D-BLAPL/33510/2026	SK.ROHIT @ SK. GOLAM	JAJATI KESHARI KHUNTIA	BASTA /120 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/33511/2026	RANJAN BISOI	BASUDEV PUJARI	KODALA /478 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/33515/2026	RADHAKANTA RANA @ KESHAB	BIKASH KARNA	KANTAMAL /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/33516/2026	CHANDRASEKHAR DEEP	BIKASH KARNA	BOUDH /448 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/33518/2026	JASPRIT SINGH @ JASSI	SANDEEP RAJ PANDA	BARBIL /131 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/33521/2026	JASPRIT SINGH @ JASSI	SANDEEP RAJ PANDA	BARBIL /115 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/33524/2026	ADITYA PRASAD MALLICK	SAMBIT BISWAL	KUJANGA /182 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/33526/2026	ALOK KUMAR SAHOO	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/33528/2026	P.RAMULU RAO	KARUNAKAR GAYA	TARBHA /294 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/33531/2026	BARADA SAMANTARAY	BIBHUTI RANJAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/33533/2026	KABITRA HARIJAN @ PABITRA HARIJAN	AMIT KUMAR SAHU	BOIPARIGUDA /95 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/33535/2026	SANJAYA KHARA @ SANJAY KHORA	AMIT KUMAR SAHU	BORIGUMMA /164 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/33538/2026	LALITA HARIJAN	AMLAN SHAKTI PAUL	PAPADAHANDI /7 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/33539/2026	SMRUTI SEKHAR JENA	BYOMAKESH TRIPATHY	KEONJHAR SADAR /361 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/33544/2026	SAMA NILUMURU @ SHAMA JALUMURU	AMIT KUMAR SAHU	RAYAGADA TOWN /265 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/33548/2026	AMAN PAL	SUCHIT KUMAR NAYAK	ADVA /45 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/33552/2026	CHANDAN PRADHAN	BISHNU PRASAD PRADHAN	PIPLI /738 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/33553/2026	BIKASH JHARIAL @ NAIK	JAYAKRISHNA MOHAPATRA	BADSAHI /174 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/33555/2026	DHEGA @ SUNIL MANSINGH @ SUNIL KUMAR MANSINGH	SRINIVASH CHANDRA JENA	KHURDA SADAR /344 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/33559/2026	MAHESWAR KANHAR	AMULYA RATNA PANDA	GOCHHAPADA /171 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/33560/2026	PABITRA MALLICK	AMULYA RATNA PANDA	GOCHHAPADA /171 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/33561/2026	SAMRAT BHOI	AMULYA RATNA PANDA	GOCHHAPADA /171 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33564/2026	MANAS MALLICK	AMULYA RATNA PANDA	GOCHHAPADA /171 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33572/2026	SANJIB KUMAR MALLICK	BIJAY KUMAR BEHERA	NAYAPALLI P.S. /815 /2026	AOR20220001736C202600271
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/33573/2026	TANMAYA BAG @TIGER	DIBYA PRAKASH MISHRA	RAMPUR (SONEPUR) /44 /2026	AOR20220002454C202600156
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33574/2026	BASANTI BAG	RAKESH KUMAR DAS	SAMBALPUR TOWN /118 /2024	AOR20220001298C202600072
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33577/2026	RABI DAS @RABI SAHU	RAKESH KUMAR DAS	BAREIPALI /195 /2025	AOR20220001298C202600070
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33578/2026	BIJAYA GANBIR @KALU	RAKESH KUMAR DAS	RENGALI (SAMBALPUR) /119 /2026	AOR20220001298C202600071
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/33579/2026	PAPI BIBHAR	RAKESH KUMAR DAS	BAREIPALI /195 /2025	AOR20220001298C202600073
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/33580/2026	BIDESI @BIDESHI @DILLIP @KARTIK DAS	ACHYUTANANDA PATTANAIK	KHANDAPARA /16 /2026	AOD20240000586C202600324
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/33581/2026	KHIRA BARIK	PARTHA SARATHI DAS	PANDAPADA /25 /2025	AOD20240000364C202600255
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/33587/2026	AKAS SETHY @ AKASH SETHI	AMLAN SHAKTI PAUL	TANGI (KHURDA) /356 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/33588/2026	BIRENDRA KUMAR MANGARAJ @ BAPI	NITYANANDA MOHAPATRA	SPL.TASK FORCE /17 /2020	
		VS	VS	()	

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35	D-BLAPL/33589/2026	SAMIR KHAN	RONALISHA PRADHAN	BARAMBA /350 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/33591/2026	NARESH NAIK	BARSHARANI SAHOO	MANCHESWAR P.S. /199 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/33593/2026	DEBASISH PRASAD RAY	SUDHANSU SEKHAR DASH	PHULBANI SADAR /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/33594/2026	MOCHI SAHU	JYOTIRMAYA SAHOO	POLASARA PS /61 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/33595/2026	SUMANTA BISHAL	BIBHUTI BHUSHAN KUMBHAR	TARBHA /261 /2026	AOR20230001126C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/33597/2026	SAMPAD PATRA	DIBYA CHARAN SWAIN	PHIRINGIA /84 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/33604/2026	RAVI VERMA	BIKASH CHANDRA PARIJA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/33605/2026	PRATTHAM MEWADE	BIKASH CHANDRA PARIJA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/33606/2026	SANJIB GOUD	MANAS KUMAR CHAND	NARLA /94 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/33612/2026	TAPAN SETHY	BIDYALOK MOHAPATRA	CUTTACK VIGILANCE /8 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
45	D-BLAPL/33615/2026	KRUSHNA CHANDRA BEHERA	AMLAN SHAKTI PAUL	BHUBANESWAR VIGILANCE /21 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-CMP/52071/2026	AMARESH NAYAK	SATYABRATA SUTAR	/ /	
		VS	VS	()	
		PRAVAKAR MOHANTY		//	
47	D-CMP/52081/2026	PRAVAT KUMAR ROUT	ASHOK KUMAR BEHERA	/ /	
		VS	VS	()	
		GITANJALI NAYAK		//	
48	D-CMP/52099/2026	KARUNAKAR ROUT	PRAFULLA KUMAR LENKA	/ /	
		VS	VS	()	
		SAGARIKA DAS		//	
49	D-CMP/52107/2026	THAKUR MAHADEV PRASAD DHAL	SUSANTA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		SIPRARANI RAY		//	
50	D-CMP/52173/2026	DEBABRATA PANDA	DIPTENDU SUNDAR RAY	/ /	
		VS	VS	()	
		KUMARI MANORAMA PANDA		//	
51	D-CONTC/52006/2026	K.ANURADHA	ADV.	/ /	
		VS	VS	()	
		DATTATRAYA BHAUSAHEB SHINDE, IAS		//	
52	D-CONTC/52017/2026	SANJEEB KUMAR JENA	BIJAY KUMAR BEHERA	/ /	
		VS	VS	()	
		PROF.DR.JYOTISH CHANDRA CHOUDHURY, SUPERINTENDENT OF SCB,MEDICAL COLLEGE/AND HOSPITAL, CUTTACK			
53	D-CONTC/52034/2026	P.RAJESH REDDY	ADV.	/ /	
		VS	VS	()	
		DHIRENDRANATH BARIK, SENIOR SUPERINTENDENT, CIRCLE JAIL, BERHAMPUR		//	
54	D-CONTC/52039/2026	SOMNATH JENA	ADV.	/ /	
		VS	VS	()	
		PURNA CHANDRA SETHI, D.E.O., MAYURBHANJ		//	
55	D-CONTC/52043/2026	MANOJ KUMAR SAHOO	ADV	/ /	AOR20220001473C202600003
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION, BHUBANESWAR		//	
56	D-CONTC/52052/2026	GOBINDA CHANDRA PATRA	ADV.	/ /	
		VS	VS	()	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S.		//	
57	D-CONTC/52060/2026	SUNIL KUMAR KAPARDAR	SANDHYARANI PANI	/ /	AOR20230000010C202600174

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		VS	VS	()	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
58	D-CONTC/52103/2026	MALATI DEHURY	PURNA CHANDRA MISHRA	/ /	
		VS	VS	()	
		MANDARDHAR MAHALIK, A.D.M. KEONJHAR		//	
59	D-CONTC/52104/2026	ARUNDHATI DASH	ADV.	/ /	
		VS	VS	()	
		ARVIND AGARWAL, I.A.S		//	
60	D-CONTC/52108/2026	INDRAJIT DASH	SOUGAT DASH	/ /	AOD20250000298C202600011
		VS	VS	()	
		MANISH AGRAWAL, THE REGISTRAR OF COOPERATIVE SOCIETIES,BHUBANESWAR		//	
61	D-CONTC/52109/2026	INDRAJIT DASH	SOUGAT DASH	/ /	AOD20250000298C202600012
		VS	VS	()	
		INDRAMANI TRIPATHY, LABOUR COMMISSIONER ODISHA		//	
62	D-CONTC/52134/2026	SHANTILATA PARIDA	ADV	/ /	AOD20230000737C202600167
		VS	VS	()	
		DR. N TIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
63	D-CONTC/52135/2026	AMULYA KUMAR PARIDA	ADV	/ /	AOD20230000737C202600168
		VS	VS	()	
		DR. N. TIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
64	D-CONTC/52154/2026	DIPAK KUMAR DAS	NIRANJAN LENKA	/ /	
		VS	VS	()	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
65	D-CRLA/33507/2026	LAXMAN TARAI	MADHUSUDAN SETHI	BADABAZAR /122 /2021	AOR20250001218C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLA/33565/2026	NAGENDRANATH BEHERA	SAMARENDRA MOHANTY	RAIRANGPUR (RURAL) /20 /1997	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLA/33576/2026	PINTU @ SUMANTA SEKHAR NAYAK	DEBASNAN DAS	MARSHAGHAI /141 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMA/33545/2026	SHIBANSHEE DASH	BIBHUTI BHUSAN PATTNAYAK	BHARATPUR PS /328 /2026	
		VS	VS	()	

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69	D-CRLMA/33602/2026	MANGULI PRADHAN	BALARAM NAYAK	MAHAKALPARA /203 /2026	AOR20260000560C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
70	D-CRLMC/33513/2026	NANGULI MALLIK	NIKUNJA KUMAR ROUT	TANGI /119 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
71	D-CRLMC/33541/2026	ANKIT KUMAR BEHERA	BIBHUTI BHUSAN PATTNAYAK	NIRAKARPUR /274 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
72	D-CRLMC/33557/2026	KARTIK BARIK @ KARTIKA BARIKA	DEEPAK RANJAN SUNDARAY	BOLAGARH P.S. /169 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
73	D-CRLMC/33558/2026	RAMESH BHOI	AJAYA KUMAR JENA	BURLA /114 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
74	D-CRLMC/33583/2026	JADABA JENA	BHABANI SAMAL	/ /	AOD20240000586C202600325
		VS	VS	()	
		STATE OF ODISHA		//	
75	D-CRLMC/33586/2026	ABHIJIT RAY	KARUNAKAR GAYA	MALKANGIRI /307 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
76	D-CRLMC/33590/2026	DILIP KUMAR TRIPATHY	ADISHA MOHANTY	NAYAPALLI P.S. /257 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
77	D-CRLMC/33600/2026	GAYATRI KUMARI SAHU @ SMT. GAYATRI SAHU	JYOTIRMAYA SAHOO	KODALA /112 /1998	
		VS	VS	()	
		STATE OF ODISHA		//	
78	D-CRLMC/33601/2026	BIJU @ ANANTA BEHERA	SAPAN KUMAR LENKA	NIALI /118 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
79	D-CRLMC/33611/2026	JYOTIRANJAN SAW	ANSHUMAN RAY	NILGIRI /508 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

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80	D-CRLMP/33502/2026	ASHOK KUMAR DASH	ANUPAM RATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
81	D-CRLMP/33508/2026	T.F. ENTERPRISES, HYDERABAD, TELENGANA	NIRMAL CHANDRA MOHANTY	INDUSTRIAL ESTATE PS /242 /2026	
	CRLMP/1868/2026	VS	VS	()	
		STATE OF ODISHA		//	
82	D-CRLMP/33512/2026	UNIVERSAL LEATHERS, HYDERABAD,TELENGANA	NIRMAL CHANDRA MOHANTY	KHURDA PS /588 /2026	
	CRLMP/1867/2026	VS	VS	()	
		STATE OF ODISHA		//	
83	D-CRLMP/33517/2026	M/S. ISHAN ENTERPRISES,HAPUR,UTTAR PRADESH	NIRMAL CHANDRA MOHANTY	KHURDA SADAR /468 /2026	
	CRLMP/1866/2026	VS	VS	()	
		STATE OF ODISHA		//	
84	D-CRLMP/33534/2026	RENU	RAMDAS ACHARY	/ /0	
		VS	VS	()	
		PRADEEP CHAUDHUARY		//	
85	D-CRLMP/33543/2026	SASMITA PANDA	RAMDAS ACHARY	/ /0	
		VS	VS	()	
		SUBASH CHANDRA PANDA		//	
86	D-CRLMP/33547/2026	PRASANNA BEHERA	JITENDRA KUMAR MISHRA (2)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
87	D-CRLMP/33599/2026	BADRINATH SWAIN	LALITENDU MISHRA	/ /	AOR20220001610C202600089
		VS	VS	()	
		STATE OF ODISHA		//	
88	D-CRLMP/33614/2026	ALOK KUMAR ROUT	PARSURAM PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
89	D-CRLREV/33520/2026	PRAKASH SAMAL	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /263 /2015	AOD20260000401C202600049
		VS	VS	()	
		STATE OF ODISHA		//	
90	D-FAO/52092/2026	HDFC ERGO GENERAL INSURANCE COMPANY LTD.,CUTTACK	ALTAF KHAN	/ /	
		VS	VS	()	
		JAYANTI DORA		//	
91	D-ITA/52110/2026	PCIT 1 , AYARKAR BHAWAN, BHUBANESWAR	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	/ /	AOD20220001916C202600033

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		VS	VS	()	
		TMT IMPEX PRIVATE LTD.		//	
92	D-ITA/52112/2026	PCIT, SAMBALPUR AINTHAPALLI	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	/ /	AOD20220001916C202600034
		VS	VS	()	
		AMIT KUMAR NEWATIA		//	
93	D-ITA/52113/2026	PCIT 1 , AYARKAR BHAWAN, BHUBANESWAR	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	/ /	AOD20220001916C202600035
		VS	VS	()	
		JITENDRA BISWAL		//	
94	D-JCRLA/33607/2026	KALIA @ SATYABRATA MISHRA	ADV	ANGUL TOWN /420 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-JCRLA/33609/2026	PURUSOTTAM BHOI	ADV	JUJUMURA /106 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-MACA/52036/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY, BALASORE	ROUNAK BALANTI	/ /	
		VS	VS	()	
		BRAJA MOHAN MAHAKUR		//	
97	D-MACA/52171/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	AMIT KUMAR NATH	/ /	AOR20240000004C202600085
		VS	VS	()	
		SAROJINI ROUT		//	
98	D-MATA/52101/2026	SANTOSH KUMAR SAHOO	SATYAJIT MOHAPATRA	/ /	
		VS	VS	()	
		SNIDHARANI SAHOO		//	
99	D-RSA/52117/2026	SUBASH MEHER	RAJIB RATH	/ /	
		VS	VS	()	
		GANESHWAR MEHER		//	
100	D-RSA/52172/2026	BINOD KHATUA @ MAKAR @ MALLHA	PRASANTA KUMAR SATAPATHY	/ /	
		VS	VS	()	
		COLLECTOR, SAMBALPUR		//	
101	D-RVWPET/52178/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	/ /	LOD20240000172C202600367
		VS	VS	()	
		M/S. SATYASAI CONSTURCTION		//	
102	D-RVWPET/52187/2026	ATC LOGISTIC COMPANY	RANJAN KUMAR ROUT	/ /	AOR20230000872C202600066
		VS	VS	()	

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		SACHIN PILLAI,MANAGING DIRECTOR AND CEO, HINDUJA LEYLAND FINANCE LTD,		//	
103	D-TRP(C)/52067/2026	RAHUL PRATAP RAY	DURGA PRASAD DHAL	/ /	
		VS	VS	()	
		DR. DEBASMITA SHARMA		//	
104	D-WA/52000/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /	LOD20240000172C202600364
		VS	VS	()	
		SASHIKANTA JENA		//	
105	D-WA/52007/2026	MITRABHANU SABAR	SANGRAM KUMAR SINGH	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
106	D-WP(C)/51993/2026	SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, KATAKA	SATYABRATA MOHANTY, A.G.A	/ /	LOD20240000194C202600400
		VS	VS	()	
		PRASANNA KUMAR DAS		//	
107	D-WP(C)/51994/2026	THE SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION DIVISION, BARIPADA	SUBRAT KUMAR DAS	/ /	LOD20240000172C202600363
		VS	VS	()	
		JAYA CHANDRA MOHAPATRA		//	
108	D-WP(C)/51995/2026	SURAJ KUMAR RANASINGH	BIJAY KUMAR BEHERA	/ /	AOR20220001736C202600270
		VS	VS	()	
		STATE OF ODISHA		//	
109	D-WP(C)/51996/2026	BIKALI CHARAN BEHERA	SWAPNIL ROY	/ /	AOR20220001600C202600341
		VS	VS	()	
		STATE OF ODISHA		//	
110	D-WP(C)/51997/2026	KALPANA MEHER	SUBRAT KUMAR DAS	/ /	AOR20220001797C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
111	D-WP(C)/51998/2026	THE SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION DIVISION, BARIPADA	SUBRAT KUMAR DAS	/ /	LOD20240000200C202600369
		VS	VS	()	
		GAYADHAR PARIDA		//	
112	D-WP(C)/51999/2026	KAILASH CHANDRA SEWARI	SUBRAT KUMAR DAS	/ /	AOR20220001797C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-WP(C)/52001/2026	ANTARYAMI DEHURY	SUJATA JENA	/ /	
	WP(C)/36007/2026	VS	VS	()	
		BANK OF BARODA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-WP(C)/52002/2026	HIMANSHU BHUSAN SAHOO	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
115	D-WP(C)/52003/2026	PURUSOTTAM GUMANSINGH	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
116	D-WP(C)/52004/2026	PRASANT KUMAR MALLIK	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
117	D-WP(C)/52005/2026	ASHISH KUMAR SAHOO	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
118	D-WP(C)/52008/2026	KRUSHNA CHANDRA SAHOO	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
119	D-WP(C)/52009/2026	K.ANURADHA	LALIT KUMAR MAHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
120	D-WP(C)/52010/2026	NAYANAMANI DEI	BIBEKANANDA MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
121	D-WP(C)/52011/2026	MANMOHAN PARIDA	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
122	D-WP(C)/52012/2026	PRAYAS DANSANA		/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
123	D-WP(C)/52013/2026	SMARANIKA PARIDA	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
124	D-WP(C)/52014/2026	MIRALATA JENA	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
125	D-WP(C)/52015/2026	SUDHANSHU SEKHAR PATRA	GANESH PRASAD SAMAL	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/52016/2026	SUDHANSHU SEKHAR PATRA	GANESH PRASAD SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/52018/2026	KISHORE KUMAR SAHU	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600208
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/52019/2026	SIBA PRASAD BHUYAN	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600212
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/52020/2026	ASWINI KUMAR MAHAKUDA	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600211
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/52021/2026	M/S JAGDISH SABAT	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600209
		VS	VS	()	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
131	D-WP(C)/52022/2026	SANGRAM KUMAR ACHARY	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600210
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/52023/2026	PRADIPTA KUMAR SAHOO	DOLAGOBINDA MOHAPATRA	/ /	AOR20230000065C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/52024/2026	RAMA KRUSHNA PATTNAIK	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600186
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/52025/2026	PRABHASINI PATRA	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600179
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/52026/2026	SANTOSH KUMAR PANDA	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600180
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/52027/2026	RAJANIKANTA MOHANTY	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600181
		VS	VS	()	

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		STATE OF ODISHA		//	
137	D-WP(C)/52028/2026	DILLIP KUMAR PRADHAN	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600178
		VS	VS	()	
		STATE OF ODISHA		//	
138	D-WP(C)/52029/2026	MEENAKSHI HARICHANDAN	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600177
		VS	VS	()	
		STATE OF ODISHA		//	
139	D-WP(C)/52030/2026	SABITA MOHAPATRA	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600182
		VS	VS	()	
		STATE OF ODISHA		//	
140	D-WP(C)/52031/2026	BISWARANJAN MOHAPATRA	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600187
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-WP(C)/52032/2026	BIMAL CHANDRA DAS	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600185
		VS	VS	()	
		STATE OF ODISHA		//	
142	D-WP(C)/52033/2026	AMIT KUMAR SAHOO	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
143	D-WP(C)/52035/2026	CH.LAXMI NARAYAN PATRO	BHABANI SHANKAR RAYAGURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
144	D-WP(C)/52037/2026	KAPILENDRA SAHU	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
145	D-WP(C)/52038/2026	HRUDANANDA RATH	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
146	D-WP(C)/52040/2026	BIJAN KUMAR KAR	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
147	D-WP(C)/52041/2026	MANAGING COMMITTE OF PANCHAYAT HIGH SCHOOL, BICHITRAPUR	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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148	D-WP(C)/52042/2026	UMESH CHANDRA SENAPATY	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
149	D-WP(C)/52044/2026	RABINARAYAN MOHAPATRA	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
150	D-WP(C)/52045/2026	ASHUTOSH MISHRA	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
151	D-WP(C)/52046/2026	ASWANI KUMAR BEHERA	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
152	D-WP(C)/52047/2026	DR.RAMESH CHANDRA SAHU	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
153	D-WP(C)/52048/2026	SANGHAMITRA RANA	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
154	D-WP(C)/52049/2026	SUSANTA KUMAR PADHAN	TIKERAM MEHER	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
155	D-WP(C)/52050/2026	PUJARANI DAS	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
156	D-WP(C)/52051/2026	SUBHRAJIT SWAIN	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
157	D-WP(C)/52053/2026	RADHASHYAM MOHANTY	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600184
		VS	VS	()	
		STATE OF ODISHA		//	
158	D-WP(C)/52054/2026	ARCHANA BISWAL	BIKRAM CHANDRA GHADEI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
159	D-WP(C)/52055/2026	CHITTA RANJAN PRADHAN	PARTHA SARATHI DAS	/ /	AOD20240000364C202600254

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/52056/2026	BADU SARDAR @ BUDU SARDAR	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600332
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/52057/2026	JINDAL DUROWELD PRIVATE LTD.,SUNDERGARH	BHABANI PRASAD MOHANTY	/ /	
		VS	VS	()	
		THE ASSISTANT COMMISSIONER OF STATE TAX, ROURKELA-II CIRCLE, SUNDERGARH		//	
162	D-WP(C)/52058/2026	ANANTARAM MAHAPATRO	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600183
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/52059/2026	SAMAYA SUKRA SARDAR	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600333
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/52061/2026	RAMAKANTA SWAIN	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/52062/2026	BISWAJIT NAYAK	BHABANI PRASAD MOHANTY	/ /	
		VS	VS	()	
		THE ASST.COMMISSIONER, ROURKELA-II CIRCLE, SUNDERGARH		//	
166	D-WP(C)/52063/2026	KHELARAM SOREN	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600330
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/52064/2026	MAHENDRA SOREN	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600331
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/52065/2026	MAHESWAR SOREN	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600329
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/52066/2026	PRASANNA KUMAR ACHARYA	DIGANTA DAS	/ /	
		VS	VS	()	
		THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//	
170	D-WP(C)/52068/2026	SOMYATRUPTI SAHOO	SUSANTA KUMAR ROUT	/ /	
		VS	VS	()	

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		OFFICE OF THE CHANCELLOR, ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH (OUTR), BHUBANESWAR			
171	D-WP(C)/52069/2026	TIKINA BEHERA	ARUPANANDA GOSWAMY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
172	D-WP(C)/52070/2026	CHANDRAMA BISWAL	SURYAKANTA DASH	/ /	
		VS	VS	()	
		TPSODL(T.P.SOUTHERN ODISHA DISTRIBUTION LTD.) BERHAMPUR, GANJAM		//	
173	D-WP(C)/52072/2026	BHAGYALATA PATRA	ANSHUMAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
174	D-WP(C)/52073/2026	JUDHISTHIR TRIPATHY(AFO)	SAPAN KUMAR PAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
175	D-WP(C)/52074/2026	JHADESWOR MANDAL	PANCHANAN SAHOO	/ /	
		VS	VS	()	
		COLLECTOR, JAGATSINGHPUR		//	
176	D-WP(C)/52075/2026	HRUDANANDA SAHU	PRATIM TEJASMAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
177	D-WP(C)/52076/2026	ANJANA DAS	PANCHANAN SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
178	D-WP(C)/52077/2026	KANCHANLATA SAHOO	RAKESH BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
179	D-WP(C)/52078/2026	PRASANTA KUMAR SATAPATHY	RAKESH KUMAR SARANGI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
180	D-WP(C)/52079/2026	SARAT BISWAL	RAKESH BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
181	D-WP(C)/52080/2026	SUBHAM KUMAR JENA	PARTHA SARATHI DAS	/ /	
	WP(C)/36029/2026	VS	VS	()	
		PRINCIPAL-CUM-ELECTION OFFICER, GANJAM DEGREE COLLEGE, GANJAM		//	

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182	D-WP(C)/52082/2026	SURENDRA DALEI	SANTOSH KUMAR MAHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
183	D-WP(C)/52083/2026	RAKESH SWAIN	DR. JITENDRA KUMAR LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
184	D-WP(C)/52084/2026	UCO BANK, ASSET MANAGEMENT BRANCH, BHUBANESWAR	JAGANNI MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
185	D-WP(C)/52085/2026	RAMA CHANDRA SAHOO	PRAKASH KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
186	D-WP(C)/52086/2026	TRINATH MAJHI	DURGA PRASAD PATTANAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
187	D-WP(C)/52087/2026	PADARBINDA MOHAPATRA	DR. BINODA KUMAR MISHRA	/ /	AOR20220001616C202600085
		VS	VS	()	
		STATE OF ODISHA		//	
188	D-WP(C)/52088/2026	BIJAYA KUMAR SAHOO	SANDHYARANI PANI	/ /	AOR20230000010C202600172
		VS	VS	()	
		STATE OF ODISHA		//	
189	D-WP(C)/52089/2026	RAJALAXMI BEHERA	SANDHYARANI PANI	/ /	AOR20230000010C202600173
		VS	VS	()	
		STATE OF ODISHA		//	
190	D-WP(C)/52090/2026	ASHOK KUMAR JENA	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
191	D-WP(C)/52091/2026	M/S DHABALESWAR FILLING STATION	JIBAN JYOTI PRADHAN	/ /	AOD20230000007C202600006
		VS	VS	()	
		THE ASST COMMISSIONER OF STATE TAX,CUTTACK-II CIRCLE		//	
192	D-WP(C)/52093/2026	NRUSINGH CHARAN MOHAPATRA	MANAS RANJAN BAUG	/ /	AOR20220002374C202600135
		VS	VS	()	
		STATE OF ODISHA		//	
193	D-WP(C)/52094/2026	RAJKISHOR ROUT	ANUGRAHA NARAYAN SAMANTRAY	/ /	AOD20260000401C202600050

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/52095/2026	RAJKISHOR ROUT	ANUGRAHA NARAYAN SAMANTRAY	/ /	AOD20260000401C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/52096/2026	MUKTIKANTA PRUSTY	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/52097/2026	BINOD BIHARI PATRA	PRAKASH KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/52098/2026	DAHANA NETI	TRILOCHAN DASH	/ /	AOD20260000493C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/52100/2026	BIJAN BIHARI MOHANTY	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/52102/2026	BHAGIRATHI ROUT	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/52105/2026	LOKANATH SETHI	MANAS KUMAR CHAND	/ /	
		VS	VS	()	
		BRANCH MANAGER, BANK OF INDIA, JAYDEV VIHAR BRANCH, BHUBANESWAR		//	
201	D-WP(C)/52106/2026	LOKANATH SETHI	MANAS KUMAR CHAND	/ /	
		VS	VS	()	
		BRANCH MANAGER, INDIAN OVERSEAS BANK, MASTER CANTEEN SQUARE BRANCH, BHUBANESWAR			
202	D-WP(C)/52111/2026	LOKANATH SETHI	MANAS KUMAR CHAND	/ /	
		VS	VS	()	
		BRANCH MANAGER, SIDBI, BHUBANESWAR		//	
203	D-WP(C)/52114/2026	DIPAK BEHERA	MANAS KUMAR CHAND	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/52115/2026	E.SANKAR RAO	UPASIKA SAMANTARAY	/ /	
	WP(C)/36057/2026	VS	VS	()	

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		STATE OF ODISHA		//	
205	D-WP(C)/52116/2026	RAJASHRI BISWAL	SUBASH CHANDRA PANI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
206	D-WP(C)/52118/2026	GADADHAR SAHOO	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
207	D-WP(C)/52119/2026	SAHAJAN KHAN	SUBASH CHANDRA PANI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/52120/2026	JIYAMINI RANJAN BEHERA	SOUMYA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
209	D-WP(C)/52121/2026	NARAYAN KUMAR KHAITAN	PRANAYA KISHORE HARICHANDAN	/ /	
		VS	VS	()	
		ADDITIONAL COMMISSIONER, CGST AND CENTRAL EXCISE, SUNDARGARH		//	
210	D-WP(C)/52122/2026	DURGA PRASAD PANDA	BHABANI SHANKAR RAYAGURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
211	D-WP(C)/52123/2026	SANJEEV KUMAR SINGH	PRANAYA KISHORE HARICHANDAN	/ /	
		VS	VS	()	
		ADDITIONAL COMMISSIONER, CGST AND CENTRAL EXCISE, SUNDARGARH		//	
212	D-WP(C)/52124/2026	SUBHASMITA SAHOO	MRITUNJAY BANERJEE	/ /	
		VS	VS	()	
		AXIS BANK LTD., AHMEDABAD		//	
213	D-WP(C)/52125/2026	NIRUPAMA SAHOO	SANKARSAN SAHOO	/ /	
		VS	VS	()	
		RAJA PARIDA		//	
214	D-WP(C)/52126/2026	SHREE BISHNU MEDICAL COLLEGE AND HOSPITAL,BARIPADA	MANOJ KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		NATIONAL MEDICAL COMMISSION, NEW DELHI		//	
215	D-WP(C)/52127/2026	PREMANANDA SINGH	GAGAN BIHARI SINGH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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216	D-WP(C)/52128/2026	BINOD BEHERA	SARAT CHANDRA DASH	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
217	D-WP(C)/52129/2026	HIMANSHU SETHY	JAGANNATH BHUYAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
218	D-WP(C)/52130/2026	HAPPIZUDDIN KHAN	HRUDANANDA MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
219	D-WP(C)/52131/2026	BHIMASEN SAHU	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
220	D-WP(C)/52132/2026	CHITTARANJAN DALEI	SOUMYA JYOTI BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
221	D-WP(C)/52133/2026	JHASAKETAN PRADHAN	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
222	D-WP(C)/52136/2026	SURESH CHANDRA DAS	ALOK KUMAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
223	D-WP(C)/52137/2026	RUKMANA MALLIK	SOUMYA JYOTI BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
224	D-WP(C)/52138/2026	KAILASH CHANDRA PRADHAN	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
225	D-WP(C)/52139/2026	JAGATRAM MIRDHA	SOUMYA JYOTI BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
226	D-WP(C)/52140/2026	DILIP KUMAR DANSANA	SOUMYA JYOTI BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
227	D-WP(C)/52141/2026	DR.KARUNAKAR ROUL	PRANAB KUMAR GHOSE	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/52142/2026	ADARSH KUMAR JESWAL	DHIRENDRA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		ODISHA STATE BAR COUNCIL, CUTTACK		//	
229	D-WP(C)/52143/2026	GOKULANANDA MANSINGH	SOUBHAGYA SWAIN	/ /	AOR20220001296C202600156
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/52144/2026	KALYANEE MISHRA	AUROBINDA SAHOO	/ /	AOD20220003080C202600102
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/52145/2026	DEBABRATA MOHANTY	ASUTOSH ROUT	/ /	AOD20230000737C202600162
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/52146/2026	SUBASH ANUGULIA	SAKTIDHARA MISHRA	/ /	AOD20230000737C202600164
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/52147/2026	RAMACHANDRA SALPADIA	SAKTIDHARA MISHRA	/ /	AOD20230000737C202600165
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/52148/2026	KAILASH CHANDRA SENAPATI	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600340
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/52149/2026	DINABANDHU GOLORI	SAKTIDHARA MISHRA	/ /	AOD20230000737C202600163
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/52150/2026	MAMATA PRUSTY	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600323
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/52151/2026	DINESH SINGH	SAKTIDHARA MISHRA	/ /	AOD20230000737C202600166
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/52152/2026	PRAFULLA KUANR	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600341
		VS	VS	()	

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		STATE OF ODISHA		//	
239	D-WP(C)/52153/2026	APURBABALA CHOUDHURY	BIJAY KUMAR BEHERA	/ /	AOR20220001736C202600272
		VS	VS	()	
		STATE OF ODISHA		//	
240	D-WP(C)/52155/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA (SR. ADV.)	/ /	
		VS	VS	()	
		MEMBER, BOARD OF REVENUE, ODISHA, KATAKA		//	
241	D-WP(C)/52156/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA	/ /	
		VS	VS	()	
		MEMBER, BOARD OF REVENUE, KATAKA		//	
242	D-WP(C)/52157/2026	UPENDRANATH BEHERA	MANAS RANJAN PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
243	D-WP(C)/52158/2026	GOUR GOPAL MOHANTY	MANAS RANJAN PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
244	D-WP(C)/52159/2026	DR.SASWAT KUMAR NAYAK	JIBAN KANTA PATTANAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-WP(C)/52160/2026	DR. DEBASHIS MOHARANA	JIBAN KANTA PATTANAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
246	D-WP(C)/52161/2026	DR.SOURAV KUMAR BEHERA	JIBAN KANTA PATTANAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-WP(C)/52162/2026	TRUPTI RANI MOHANTY	SIDDHARTH SAHU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
248	D-WP(C)/52163/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA (SR. ADV.)	/ /	
		VS	VS	()	
		MEMBER, BOARD OF REVENUE, ODISHA, KATAKA		//	
249	D-WP(C)/52164/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA	/ /	
		VS	VS	()	
		MEMBER, BOARD OF REVENUN, KATAKA		//	

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250	D-WP(C)/52165/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA (SR. ADV.)	/ /	
		VS	VS	()	
		MEMBER, BOARD OF REVENUE, ODISHA, KATAKA		//	
251	D-WP(C)/52166/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA	/ /	
		VS	VS	()	
		MEMBER, BOARD OF REVENUN, KATAKA		//	
252	D-WP(C)/52167/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA	/ /	
		VS	VS	()	
		MEMBER, BOARD OF REVENUN, KATAKA		//	
253	D-WP(C)/52168/2026	NARAHARI SAHU	SURYAKANTA DASMOHAPATRA	/ /	
		VS	VS	()	
		AUTHORISED OFFICER, UCO BANK, BHUBANESWAR		//	
254	D-WP(C)/52169/2026	CLUB USHALOK, KHARABELA NAGAR, BHUBANESWAR	SIDHARTH SAHU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-WP(C)/52170/2026	TANMAYA KUMAR NAYAK	JYOTI PATNAIK	/ /	
		VS	VS	()	
		NATIONAL HIGHWAY AUTHORITY OF INDIA (NHAI), KHORDHA		//	
256	D-WP(C)/52174/2026	M/S ALOK KUMAR SETHI, BHUBANESWAR	ASIT KUMAR DASH	/ /	
		VS	VS	()	
		PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
257	D-WP(C)/52175/2026	SUREKHA BEHERA	JYOTI PATNAIK	/ /	
		VS	VS	()	
		NATIONAL HIGHWAY AUTHORITY OF INDIA, KHORDHA		//	
258	D-WP(C)/52176/2026	TUSHAR KANTA RAY	DEBASNAN DAS	/ /	
		VS	VS	()	
		TP CENTRAL ODISHA DISTRIBUTION LTD., BHUBANESWAR		//	
259	D-WP(C)/52177/2026	RUDRANARAYAN MAHAKUR	RANENDRA PRATAP ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-WP(C)/52179/2026	M/S.BEDROCK VENTURES PVT.LTD., CUTTACK	ADHIRAJ MOHANTY	/ /	
		VS	VS	()	
		THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
261	D-WP(C)/52180/2026	SRI SRI HARIHARA GRAMYA COMMITTEE, CUTTACK	ABHIRAM SWAIN	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/52181/2026	M/S.SHREE CONSTRUCTION, KHORDHA	ADHIRAJ MOHANTY	/ /	
		VS	VS	()	
		THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
263	D-WP(C)/52182/2026	KHIRADHAR BHOI	RANENDRA PRATAP ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/52183/2026	BHIMASEN NAYAK	PARSURAM PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/52184/2026	MAGUNI MAHAUTI	RANENDRA PRATAP ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/52185/2026	JAYANTI DAS	DIPTI RANJAN BHOKTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/52186/2026	SUKESH KUMAR PRUSTY	BIJAY KUMAR BEHERA	/ /	AOR20220001736C202600273
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/52187/2026	SUBHAS CHANDRA MOHANTY	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600188
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/52188/2026	SUPERINTENDING ENGINEER, ANANDAPUR BARRAGE DIVISION, KENDUAH	ADVOCATE GENERAL	/ /	LOD20240000194C202600401
		VS	VS	()	
		BENUDHAR MAHAKUD		//	
270	D-WP(C)/52189/2026	SUPERINTENDING ENGINEER ANANDAPUR BARRAGE DIVISION, KENDUAH	GOVERNMENT PLEADER, PADA OF KEONJHAR	/ /	LOD20240000172C202600365
		VS	VS	()	
		MAHENDRA KUMAR BISWAL		//	
271	D-WP(C)/52190/2026	SUPERINTENDING ENGINEER , MAYURBHANJ IRRIGATION DIVISION	ADVOCATE GENERAL	/ /	LOD20240000194C202600402
		VS	VS	()	
		NARESH CHANDRA BHANJA		//	
272	D-WP(C)/52191/2026	SUPERINTENDING ENGINEER ANANDAPUR BARRAGE DIVISION, KENDUAH	GOVERNMENT PLEADER, PADA OF KEONJHAR	/ /	LOD20240000172C202600366
		VS	VS	()	

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		LALIT KUMAR PATRA		//	
273	D-WP(C)/52192/2026	TULASI MALIK	SAMBIT KUMAR PATRI	/ /	AOR20240001079C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-WPCRL/33598/2026	KUSHA MALLICK	MANOJ KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
275	D-ABLAPL/33501/2026	ANANTA KISHORE SWAIN @ ANANTA SWAIN	T.S.SWARAJ	KUAKHIA /436 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
276	D-ABLAPL/33504/2026	RAKESH CHHUALSINGH	JYOTIRMAYA SAHOO	BEGUNIA P.S. /383 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
277	D-ABLAPL/33505/2026	RAKESH KUMAR BEHERA	BISHWARANJAN SAHU	LALBAG /392 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
278	D-ABLAPL/33506/2026	SUSANTA KUMAR NAYAK	AJIT KUMAR MOHANTY	DHARMASALA /418 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
279	D-ABLAPL/33509/2026	MAHANTI BAG	GHANASHYAM DASH	AMBADOLA /181 /2026	AOD20240000821C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-ABLAPL/33514/2026	ANTARJYAMI PRADHAN	SIDHARTHA SANKAR RAY (2)	GANGAPUR (ASKA) /511 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-ABLAPL/33519/2026	VIKRAM RAY @ BIKRAM RAY	SANDEEP RAJ PANDA	BADAMBADI /394 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
282	D-ABLAPL/33522/2026	NARENDRA PRADEHAN@KANHU	SUSANTA KUMAR BARAL	ATHGARH /400 /2026	AOR20220001297C202600239
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-ABLAPL/33523/2026	RADHESHYAM SAHU	SIDDHANT SARANGI	BELTUKURI /129 /2026	AOD20260000163C202600103
		VS	VS	()	
		STATE OF ODISHA		//	

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284	D-ABLAPL/33525/2026	JAYANTA HATI	PRADIPTA BEURA	KHUNTUNI /326 /2026	AOD20220004020C202600069
		VS	VS	()	
		STATE OF ODISHA		//	
285	D-ABLAPL/33527/2026	AJAYA NAHA	PRADIPTA BEURA	/ /	AOD20220004020C202600070
		VS	VS	()	
		STATE OF ODISHA		//	
286	D-ABLAPL/33529/2026	AKSHAY BEHERA @AKSHYA BEHERA	PRADIPTA BEURA	/ /	AOD20220004020C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
287	D-ABLAPL/33530/2026	ABINASH NAYAK	KARUNAKAR GAYA	NIRAKARPUR /226 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
288	D-ABLAPL/33532/2026	TRILOCHAN MOHAPATRA	SIDHARTHA MISHRA	INFOCITY PS /630 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
289	D-ABLAPL/33536/2026	TRILOCHAN MOHAPATRA	SIDHARTHA MISHRA	INFOCITY PS /629 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
290	D-ABLAPL/33537/2026	GUNU BEHERA @ SANTOSH BEHERA	BISWAJIT MOHANTY	BHANJANAGAR /439 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
291	D-ABLAPL/33540/2026	TRILOCHAN MOHAPATRA	SIDHARTHA MISHRA	INFOCITY PS /627 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
292	D-ABLAPL/33542/2026	SUNIL KUMAR MOHAPATRA	BIBHUTI BHUSAN PATTNAYAK	TOMANDO /346 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
293	D-ABLAPL/33546/2026	KUNI PANDIT	AMLAN SHAKTI PAUL	BEGUNIA P.S. /471 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
294	D-ABLAPL/33549/2026	BISHNU MAHALIK	JAYAKRISHNA MOHAPATRA	BANSADA /245 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-ABLAPL/33550/2026	SHAIKH ANWAR IQUBAL	GAGAN BIHARI SINGH	KRUSHANANDAPUR /64 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/33551/2026	UMAMANI MAHALIK	JAYAKRISHNA MOHAPATRA	BANSADA /245 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/33554/2026	ABUA @ RAGHUNATH BEHERA	BISHWARANJAN SAHU	KANAS /265 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/33556/2026	NIMAI CHARAN MAITY	PRAMOD KUMAR JENA	BASTA /523 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/33562/2026	MANIKA GHADEI @ MANJULATA PARAMANIK	AMULYA RATNA PANDA	PANIKOILI /376 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/33563/2026	KALU CHARAN BHOL	SANJIB KUMAR BHANJADEO	JANKIA P.S. /628 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/33566/2026	PRAVAT @ PRABHAT KESHARI SAMANTASINGHAR	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /325 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/33567/2026	GANESH BISWAL	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /325 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/33568/2026	JAYANTI GANGULI	SATRUGHNA DASH (A)	RARUAN /60 /2026	AOR20220001212C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/33569/2026	PRAVAT KUMAR MOHANTY	BISWANATH BEHERA	KEONJHAR TOWN /866 /2026	AOR20220003680C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/33570/2026	MD. MAJHAR @M. MAZHAR KHAN	PRAYASH KUMAR PANDA	DHANUPALI /231 /2025	AOR20250001303C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/33571/2026	BYOMAKESH BISWAL	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /325 /2026	
		VS	VS	()	

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307	D-ABLAPL/33575/2026	SK.UNU @ SK. MOHIUDDIN	SARASWATI SENAPATI	DHAMNAGAR /461 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
308	D-ABLAPL/33582/2026	DINAKRUSHNA OJHA @ ANU	MANOJ KUMAR PANI	JALESWAR /604 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
309	D-ABLAPL/33584/2026	SANKAR SAHOO @ HARISANKAR SAHOO	MANOJ KUMAR PANI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
310	D-ABLAPL/33585/2026	ANITA MOHANTY	SUBAS KUMAR PATTANAYAK	MAHILA P.S. BUXIBAZAR /155 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
311	D-ABLAPL/33592/2026	FAUSTIN BIRO @ FOUSTIN BIRA @ PARASIN BEER	SUDHANSU SEKHAR DASH	MOHANA /62 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
312	D-ABLAPL/33596/2026	RAJENDRA PRASAD SINGH @RAJA	ABIT SAHU	PURI SADAR /553 /2026	AOD20230001163C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
313	D-ABLAPL/33603/2026	KUNJA PATEL	MANOJ KUMAR PANDA	JUNAGARH /417 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
314	D-ABLAPL/33608/2026	SABYASACHI DASH	MANAS KUMAR CHAND	RAMACHANDRAPUR /333 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
315	D-ABLAPL/33610/2026	SASHAKANTA NAIK @ BABU	PRAVASH CHANDRA JENA	DASPALLA /305 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-ABLAPL/33613/2026	PRADIP PRADHAN	PRAVASH CHANDRA JENA	KHUNTUNI /340 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
317	D-ABLAPL/33616/2026	JITENDRA KUMAR NAYAK @ JITU	PRAVASH CHANDRA JENA	DASPALLA /305 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/33617/2026	BISWANATH PARAMANIK @ DEBA MANDAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /471 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :31/10/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/74/2016 STREV/74/2016	M/S.BENGAL ENERGY LTD. MP	M/S.U.C.BEHURA	62/2026
2	D-CRLLP/33500/2026 CRLLP/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY, A.S.C	93/2026
3	D-CMAPL/839/2019 CMAPL/839/2019	AJAYA KUMAR DASH MP	BISWAJIT MOHAPATRA	249/2026
4	D-CMAPL/10070/2024 CMAPL/64/2024	INDUMATI NAG MP	ADV.	250/2026
5	D-CMAPL/10070/2024 CMAPL/64/2024	INDUMATI NAG MP	ADV.	251/2026
6	D-CMAPL/10070/2024 CMAPL/64/2024	INDUMATI NAG MP	ADV., SUBHADUTTA ROUTRAY	252/2026
7	D-TRP(C)/52067/2026 TRP(C)/ /	RAHUL PRATAP RAY MP	DURGA PRASAD DHAL	399/2026
8	D-CRLMP/33508/2026 CRLMP/1868/2026	T.F. ENTERPRISES, HYDERABAD, TELENGANA MP	NIRMAL CHANDRA MOHANTY	407/2026
9	D-CRLMP/33508/2026 CRLMP/1868/2026	T.F. ENTERPRISES, HYDERABAD, TELENGANA MP	NIRMAL CHANDRA MOHANTY	408/2026
10	D-CRLMP/33508/2026 CRLMP/1868/2026	T.F. ENTERPRISES, HYDERABAD, TELENGANA MP	NIRMAL CHANDRA MOHANTY	409/2026
11	D-CRLMP/33512/2026 CRLMP/1867/2026	UNIVERSAL LEATHERS, HYDERABAD,TELENGANA MP	NIRMAL CHANDRA MOHANTY	410/2026
12	D-CRLMP/33512/2026 CRLMP/1867/2026	UNIVERSAL LEATHERS, HYDERABAD,TELENGANA MP	NIRMAL CHANDRA MOHANTY	411/2026
13	D-CRLMP/33512/2026 CRLMP/1867/2026	UNIVERSAL LEATHERS, HYDERABAD,TELENGANA MP	NIRMAL CHANDRA MOHANTY	412/2026
14	D-CRLMP/33517/2026 CRLMP/1866/2026	M/S. ISHAN ENTERPRISES,HAPUR,UTTAR PRADESH MP	NIRMAL CHANDRA MOHANTY	413/2026
15	D-CRLMP/33517/2026 CRLMP/1866/2026	M/S. ISHAN ENTERPRISES,HAPUR,UTTAR PRADESH MP	NIRMAL CHANDRA MOHANTY	414/2026
16	D-CRLMP/33517/2026 CRLMP/1866/2026	M/S. ISHAN ENTERPRISES,HAPUR,UTTAR PRADESH MP	NIRMAL CHANDRA MOHANTY	415/2026
17	D-RVWPET/52178/2026 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	476/2026
18	D-MATA/52101/2026 MATA/ /	SANTOSH KUMAR SAHOO MP	SATYAJIT MOHAPATRA	566/2026
19	D-CONTC/13146/2026 CONTC/1836/2026	SUMITRA SAHU MP	DEBASISH SAMAL	754/2026
20	D-BLAPL/26114/2026 BLAPL/8924/2026	PRAMOD KUMAR MAJHI MP		791/2026
21	D-CRLREV/33520/2026 CRLREV/ /	PRAKASH SAMAL MP	ANUGRAHA NARAYAN SAMANTRAY	1253/2026
22	D-CRLREV/33520/2026 CRLREV/ /	PRAKASH SAMAL MP	ANUGRAHA NARAYAN SAMANTRAY	1254/2026
23	D-FAO/52092/2026 FAO/ /	HDFC ERGO GENERAL INSURANCE COMPANY LTD. MP	ADVOCATE, CUTTACK	1378/2026
24	D-FAO/13124/2026 FAO/210/2026	JYOTIRANJAN PATTANAIK MP	ROHIT RANJAN RAY	1379/2026
25	D-RSA/47234/2026 RSA/ /	SAMBHUNATH JENA MP	HIMANSHU SEKHAR PANDA	1602/2026
26	D-RSA/52172/2026	BINOD KHATUA @ MAKAR @ MALLHA	PRASANTA KUMAR SATAPATHY	

	RSA/ /	MP		1603/2026
27	D-ABLAPL/21503/2026	ADNAIN HUSSAIN @ ADNAIN RAZA	UMA SHANKAR PATEL	
	ABLAPL/8720/2026	MP		1907/2026
28	D-ABLAPL/28130/2026	AKSHYA KUMAR MANDAL		
	ABLAPL/10811/2026	MP		1908/2026
29	D-ABLAPL/9150/2026	HARIHARA @ HARISH CHANDRA MALIK		
	ABLAPL/3816/2026	MP		1909/2026
30	D-ABLAPL/31670/2026	SANDHYA TALDI		
	ABLAPL/11999/2026	MP		1910/2026
31	D-ABLAPL/28801/2026	LUNA MALIK @ RAJSHREE MALIK		
	ABLAPL/11133/2026	MP		1911/2026
32	D-ABLAPL/23865/2026	SANNI NAG @ JOTHOM NAG		
	ABLAPL/9525/2026	MP		1912/2026
33	D-ABLAPL/24813/2026	PRABHUPADA BEHERA		
	ABLAPL/9801/2026	MP		1913/2026
34	D-ABLAPL/37104/2025	TUSHAR PATRA	SAMBIT BISWAL	
	ABLAPL/13990/2025	MP		1914/2026
35	D-ABLAPL/15849/2026	GAJENDRA DHADA		
	ABLAPL/6761/2026	MP		1915/2026
36	D-ABLAPL/17721/2026	BIBEKANANDA NAHAK @ BIBEK NAHAK		
	ABLAPL/6996/2026	MP		1916/2026
37	D-ABLAPL/21654/2026	SK. MD. SOHEB ALAM @ MD. SOHEB ALAM		
	ABLAPL/8713/2026	MP		1917/2026
38	D-ABLAPL/32453/2026	RUDRA PRASAD SINGH	ABIT SAHU	
	ABLAPL/12293/2026	MP		1918/2026
39	D-ABLAPL/30732/2026	LALATENDU MOHAPATRA		
	ABLAPL/11942/2026	MP		1919/2026
40	D-ABLAPL/24317/2026	UMAKANTA HARIJAN	JNYANANANDA PANDA	
	ABLAPL/9443/2026	MP		1920/2026
41	D-ABLAPL/19002/2026	BHANJAN @ MAHENDRA MUDULI		
	ABLAPL/8292/2026	MP		1921/2026
42	D-CMP/30356/2025	M/S. MAA SARALA DISTRIBUTORS, JAGATSINGHPUR	SUDHIR KUMAR DAS	
	CMP/1135/2025	MP		2143/2026
43	D-CMP/15250/2026	SRI KALI SRI KANAK DURGA DEITY BIJE	NARENDRA PRASAD RATH	
	CMP/637/2026	MP		2144/2026
44	D-CMP/52099/2026	KARUNAKAR ROUT	PRAFULLA KUMAR LENKA	
	CMP/ /	MP		2145/2026
45	D-CMP/43474/2026	JULIMANI MISHRA		
	CMP/1640/2026	MP		2146/2026
46	D-CMP/52173/2026	DEBABRATA PANDA	DIPTENDU SUNDAR RAY	
	CMP/ /	MP		2147/2026
47	D-MACA/49491/2026	M/S. ORIENTAL INSURANCE CO.LTD., NEW DELHI	KUMBALA PATI	
	MACA/ /	MP		2439/2026
48	D-MACA/52036/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., BALANGIR	RAMESH PATI	
	MACA/ /	MP		2440/2026
49	D-MACA/4150/2024	M/S.ORIENTAL INSURANCE CO. LTD.	G.P.DUTTA	
	MACA/101/2024	MP		2441/2026
50	D-MACA/4150/2024	M/S.ORIENTAL INSURANCE CO. LTD.	G.P.DUTTA	
	MACA/101/2024	MP		2442/2026
51	D-MACA/4150/2024	M/S.ORIENTAL INSURANCE CO. LTD.	G.P.DUTTA	
	MACA/101/2024	MP		2443/2026
52	D-CRLA/26109/2025	SWARNALATA PRADHAN@ SWARNA PRADHAN	HEMANT KUMAR MUND	
	CRLA/1014/2025	MP		2728/2026
53	D-CRLA/33507/2026	LAXMAN TARAI	MADHUSUDAN SETHI	
	CRLA/ /	MP		2729/2026
54	D-CRLA/33565/2026	NAGENDRANATH BEHERA	SAMARENDRA MOHANTY	
	CRLA/ /	MP		2730/2026
55	D-CRLA/33576/2026	PINTU @ SUMANTA SEKHAR NAYAK	DEBASNAN DAS	
	CRLA/ /	MP		2731/2026
56	D-CRLA/33576/2026	PINTU @ SUMANTA SEKHAR NAYAK	DEBASNAN DAS	
	CRLA/ /	MP		2732/2026
57	D-CRLA/33576/2026	PINTU @ SUMANTA SEKHAR NAYAK	DEBASNAN DAS	
	CRLA/ /	MP		2733/2026

58	D-CRLA/20168/2026	RABI @ NIRMALYA SWAIN	SURESH CHANDRA PRADHAN	
	CRLA/ /	MP		2734/2026
59	D-CRLA/420/2021	ISWAR@ ISHWAR CHANDRA BEHERA	JAGANNATH KAMILA	
	CRLA/420/2021	MP		2735/2026
60	D-CRLMC/30467/2026	RAKESH KUMAR SINGH	AMIT SUJAT BISWAL	
	CRLMC/3958/2026	MP		3069/2026
61	D-CRLMC/30467/2026	RAKESH KUMAR SINGH	AMIT SUJAT BISWAL	
	CRLMC/3958/2026	MP		3070/2026
62	D-CRLMC/18378/2025	PAPU MALIK		
	CRLMC/2241/2025	MP		3071/2026
63	D-CRLMC/32640/2026	SANTOSH KUMAR SAHU	BALARAM NAYAK	
	CRLMC/3968/2026	MP		3072/2026
64	D-CRLMC/33557/2026	KARTIK BARIK @ KARTIKA BARIKA	DEEPAK RANJAN SUNDARAY	
	CRLMC/ /	MP		3073/2026
65	D-CRLMC/26406/2026	BHOLA SRICHANDAN @ BHOLANATH SRICHANDAN	BIBHAYSAM BEHERA	
	CRLMC/3116/2026	MP		3074/2026
66	D-CRLMC/33586/2026	ABHIJIT RAY	KARUNAKAR GAYA	
	CRLMC/ /	MP		3075/2026
67	D-CRLMC/33590/2026	DILIP KUMAR TRIPATHY	ADISHA MOHANTY	
	CRLMC/ /	MP		3076/2026
68	D-CRLMC/33583/2026	JADABA JENA	BHABANI SAMAL	
	CRLMC/ /	MP		3077/2026
69	D-CRLMC/33611/2026	JYOTIRANJAN SAW	ANSHUMAN RAY	
	CRLMC/ /	MP		3078/2026
70	D-WA/52000/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3344/2026
71	D-WA/52000/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3345/2026
72	D-WA/50538/2026	SHAKUNTALA JENA	ADV.	
	WA/ /	MP		3346/2026
73	D-WP(C)/14224/2025	LAKSHMI @ LAXMI SAHU	DEEPALI MAHAPATRA	
	WP(C)/12140/2025	MP		21357/2026
74	D-WP(C)/51979/2026	BHAGIRATHI KAR	BIJAYA KUMAR BEHERA	
	WP(C)/ /	MP		21358/2026
75	D-WP(C)/52001/2026	ANTARYAMI DEHURY	SUJATA JENA	
	WP(C)/36007/2026	MP		21359/2026
76	D-WP(C)/51993/2026	SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, CUTTACK	SATYABRATA MISHRA,A.G.A	
	WP(C)/ /	MP		21360/2026
77	D-WP(C)/20579/2025	SEIKH RIAJUDDIN	SOUMYA MISHRA	
	WP(C)/14053/2025	MP		21361/2026
78	D-WP(C)/51993/2026	SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, CUTTACK	SATYABRATA MISHRA,A.G.A	
	WP(C)/ /	MP		21362/2026
79	D-WP(C)/51994/2026	THE SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION DIVISION, BARIPADA	SABITA KUMARI PANDA,A.G.A	
	WP(C)/ /	MP		21363/2026
80	D-WP(C)/52009/2026	K.ANURADHA	LALIT KUMAR MAHARANA	
	WP(C)/ /	MP		21364/2026
81	D-WP(C)/52010/2026	NAYANAMANI DEI	BIBEKANANDA MAHAPATRA	
	WP(C)/ /	MP		21365/2026
82	D-WP(C)/51998/2026	THE SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION DIVISION, BARIPADA	SABITA KUMARI PANDA,A.G.A	
	WP(C)/ /	MP		21366/2026
83	D-WP(C)/9935/2026	IDRUL ZAMA KHAN	SHAIKABDUL NAYEEM,M.ABID,SK.S.AKHTAR	
	WP(C)/7458/2026	MP		21367/2026
84	D-WP(C)/52018/2026	KISHORE KUMAR SAHU	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		21368/2026
85	D-WP(C)/32860/2026	SAYED MOHAMMAD ISHAQUE @ BISMILLA KHAN @ SAYED MOHAMMAD ISHAN		
	WP(C)/30817/2026	MP		21369/2026
86	D-WP(C)/52033/2026	AMIT KUMAR SAHOO	AMITABH MISHRA	
	WP(C)/ /	MP		21370/2026
87	D-WP(C)/52019/2026	SIBA PRASAD BHUYAN	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		21371/2026
88	D-WP(C)/52020/2026	ASWINI KUMAR MAHAKUDA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		21372/2026
89	D-WP(C)/52042/2026	UMESH CHANDRA SENAPATY	KUNAL KUMAR SWAIN	

	WP(C)/ /	MP		21373/2026
90	D-WP(C)/52021/2026	M/S JAGDISH SABAT	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		21374/2026
91	D-WP(C)/28153/2026	MOHAN KUMAR SAHU	ASHIM KISHOR PAL	
	WP(C)/19986/2026	MP		21375/2026
92	D-WP(C)/52022/2026	SANGRAM KUMAR ACHARY	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		21376/2026
93	D-WP(C)/52050/2026	PUJARANI DAS	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		21377/2026
94	D-WP(C)/14565/2025	PRADEEP KUMAR BEHERA	AGASTI KANUNGO	
	WP(C)/10331/2025	MP		21378/2026
95	D-WP(C)/52057/2026	JINDAL DUROWELD PRIVATE LTD.,SUNDERGARH	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		21379/2026
96	D-WP(C)/52061/2026	RAMAKANTA SWAIN	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		21380/2026
97	D-WP(C)/52024/2026	RAMA KRUSHNA PATTNAIK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21381/2026
98	D-WP(C)/52053/2026	RADHASHYAM MOHANTY	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21382/2026
99	D-WP(C)/52062/2026	BISWAJIT NAYAK	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		21383/2026
100	D-WP(C)/52025/2026	PRABHASINI PATRA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21384/2026
101	D-WP(C)/52066/2026	PRASANNA KUMAR ACHARYA	DIGANTA DAS	
	WP(C)/ /	MP		21385/2026
102	D-WP(C)/52055/2026	CHITTA RANJAN PRADHAN	PARTHA SARATHI DAS	
	WP(C)/ /	MP		21386/2026
103	D-WP(C)/52026/2026	SANTOSH KUMAR PANDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21387/2026
104	D-WP(C)/52056/2026	BADU SARDAR @ BUDU SARDAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		21388/2026
105	D-WP(C)/52027/2026	RAJANIKANTA MOHANTY	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21389/2026
106	D-WP(C)/51843/2026	SIBANI SINGH	SIDDHARTH GOUTAM DAS	
	WP(C)/35844/2026	MP		21390/2026
107	D-WP(C)/52072/2026	BHAGYALATA PATRA	ANSHUMAN DAS	
	WP(C)/ /	MP		21391/2026
108	D-WP(C)/52028/2026	DILLIP KUMAR PRADHAN	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21392/2026
109	D-WP(C)/52059/2026	SAMAYA SUKRA SARDAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		21393/2026
110	D-WP(C)/52075/2026	HRUDANANDA SAHU	PRATIM TEJASMAN	
	WP(C)/ /	MP		21394/2026
111	D-WP(C)/52077/2026	KANCHANLATA SAHOO	RAKESH BEHERA	
	WP(C)/ /	MP		21395/2026
112	D-WP(C)/52029/2026	MEENAKSHI HARICHANDAN	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21396/2026
113	D-WP(C)/52079/2026	SARAT BISWAL	RAKESH BEHERA	
	WP(C)/ /	MP		21397/2026
114	D-WP(C)/52080/2026	SUBHAM KUMAR JENA	PARTHA SARATHI DAS	
	WP(C)/36029/2026	MP		21398/2026
115	D-WP(C)/52030/2026	SABITA MOHAPATRA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21399/2026
116	D-WP(C)/52031/2026	BISWARANJAN MOHAPATRA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21400/2026
117	D-WP(C)/52082/2026	SURENDRA DALEI	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		21401/2026
118	D-WP(C)/52032/2026	BIMAL CHANDRA DAS	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21402/2026
119	D-WP(C)/52083/2026	RAKESH SWAIN	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		21403/2026
120	D-WP(C)/49093/2026	PADMINI MOHANTY	SUSANTA LENKA	
	WP(C)/34587/2026	MP		21404/2026

121	D-WP(C)/52086/2026	TRINATH MAJHI	DURGA PRASAD PATTANAIK	
	WP(C)/ /	MP		21405/2026
122	D-WP(C)/52090/2026	ASHOK KUMAR JENA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		21406/2026
123	D-WP(C)/52096/2026	MUKTIKANTA PRUSTY	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		21407/2026
124	D-WP(C)/52100/2026	BIJAN BIHARI MOHANTY	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		21408/2026
125	D-WP(C)/52087/2026	PADARBINDA MOHAPATRA	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		21409/2026
126	D-WP(C)/28909/2025	KAILASH CHANDRA LENKA		
	WP(C)/20399/2025	MP		21410/2026
127	D-WP(C)/52115/2026	E.SANKAR RAO	UPASIKA SAMANTARAY	
	WP(C)/36057/2026	MP		21411/2026
128	D-WP(C)/52116/2026	RAJASHRI BISWAL	SUBASH CHANDRA PANI	
	WP(C)/ /	MP		21412/2026
129	D-WP(C)/52063/2026	KHELARAM SOREN	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		21413/2026
130	D-WP(C)/52119/2026	SAHAJAN KHAN	SUBASH CHANDRA PANI	
	WP(C)/ /	MP		21414/2026
131	D-WP(C)/52120/2026	JIYAMINI RANJAN BEHERA	SOUMYA MISHRA	
	WP(C)/ /	MP		21415/2026
132	D-WP(C)/52091/2026	M/S DHABALESWAR FILLING STATION	JIBAN JYOTI PRADHAN	
	WP(C)/ /	MP		21416/2026
133	D-WP(C)/52121/2026	NARAYAN KUMAR KHAITAN	PRANAYA KISHORE HARICHANDAN	
	WP(C)/ /	MP		21417/2026
134	D-WP(C)/52123/2026	SANJEEV KUMAR SINGH	PRANAYA KISHORE HARICHANDAN	
	WP(C)/ /	MP		21418/2026
135	D-WP(C)/52124/2026	SUBHASMITA SAHOO	MRITUNJAY BANERJEE	
	WP(C)/ /	MP		21419/2026
136	D-WP(C)/52064/2026	MAHENDRA SOREN	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		21420/2026
137	D-WP(C)/52093/2026	NRUSINGH CHARAN MOHAPATRA	MANAS RANJAN BAUG	
	WP(C)/ /	MP		21421/2026
138	D-WP(C)/52065/2026	MAHESWAR SOREN	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		21422/2026
139	D-WP(C)/52130/2026	HAPPIZUDDIN KHAN	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		21423/2026
140	D-WP(C)/26496/2026	M/S YOUTH ORGANISATION FOR URBAN AND RURAL SERVICES (YOURS)	SIDDHARTH SERVICES (S), MRS. LATE KUSUMA	ANTARAY (SR.AD
	WP(C)/18578/2026	MP		21424/2026
141	D-WP(C)/52058/2026	ANANTARAM MAHAPATRO	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21425/2026
142	D-WP(C)/47083/2026	M/S.DURGA FILING STATION, BALASORE	SABYASACHI PANDA	
	WP(C)/33091/2026	MP		21426/2026
143	D-WP(C)/47072/2026	M/S SHREE LAXMI BHANDAR, BALESWAR	SABYASACHI PANDA	
	WP(C)/32822/2026	MP		21427/2026
144	D-WP(C)/52157/2026	UPENDRANATH BEHERA	MANAS RANJAN PRADHAN	
	WP(C)/ /	MP		21428/2026
145	D-WP(C)/52158/2026	GOUR GOPAL MOHANTY	MANAS RANJAN PRADHAN	
	WP(C)/ /	MP		21429/2026
146	D-WP(C)/52156/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		21430/2026
147	D-WP(C)/52162/2026	TRUPTI RANI MOHANTY	SIDDHARTH SAHU	
	WP(C)/ /	MP		21431/2026
148	D-WP(C)/52155/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA (SR. ADV.)	
	WP(C)/ /	MP		21432/2026
149	D-WP(C)/52163/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA (SR. ADV.)	
	WP(C)/ /	MP		21433/2026
150	D-WP(C)/52164/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		21434/2026
151	D-WP(C)/52166/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		21435/2026
152	D-WP(C)/52148/2026	KAILASH CHANDRA SENAPATI	DURGESH NARAYAN RATH	

	WP(C)/ /	MP		21436/2026
153	D-WP(C)/52165/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA (SR. ADV.)	
	WP(C)/ /	MP		21437/2026
154	D-WP(C)/52167/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		21438/2026
155	D-WP(C)/52168/2026	NARAHARI SAHU	SURYAKANTA DASMOHAPATRA	
	WP(C)/ /	MP		21439/2026
156	D-WP(C)/52169/2026	CLUB USHALOK, KHARABELA NAGAR, BHUBANESWAR	SUDHANSU SAHU	
	WP(C)/ /	MP		21440/2026
157	D-WP(C)/52176/2026	TUSHAR KANTA RAY	DEBASNAN DAS	
	WP(C)/ /	MP		21442/2026
158	D-WP(C)/52152/2026	PRAFULLA KUANR	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		21443/2026
159	D-WP(C)/52183/2026	BHIMASEN NAYAK	PARSURAM PANDA	
	WP(C)/ /	MP		21444/2026
160	D-WP(C)/52187/2026	SUBHAS CHANDRA MOHANTY	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21445/2026